

LOVENEET HANDA

Voluntary Liquidator

Kallang Services Private Limited

CIN: U74999HR2018FTC073027

Communication Address: 201, 2nd Floor, Park View Complex 48, near Reliance Fresh, Hasanpur, I.P. Extension, Patparganj, Delhi 110092

E-Mail Id: liquidation.kallangservices@gmail.com

Reg. No. IBBI/PA-002/IP-N01048/2020-2021/13386

AFA valid upto- 5th December, 2024

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [KALLANG SERVICES PRIVATE LIMITED]

1.	NAME OF CORPORATE PERSON	Kallang Services Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	14/03/2018
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - Delhi Incorporated under the Provisions of Companies Act, 2013.
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY	U74999HR2018FTC073027
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGD. OFFICE: FLAT NO 1203 TOWER B2 SEC 82 MAPSKO CASA BELLA, GURGAON, HARYANA - 122001 PRINCIPAL OFFICE: N.A.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12 th NOVEMBER, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Loveneet Handa 201, 2 nd Floor, Park View Complex 48, near Reliance Fresh, Hasanpur, I.P. Extension, Patparganj, Delhi 110092 E-mail; liquidation.kallangservices@gmail.com loveneet.cs@gmail.com Contact No. 9818664478 IP Registration No.: IBBI/PA-002/IP-N01048/2020-2021/13386
8.	LAST DATE FOR SUBMISSION OF CLAIMS	12 th DECEMBER, 2024

Notice is hereby given that Kallang Services Private Limited has commenced voluntary liquidation on 12th November, 2024. The stakeholders of Kallang Services Private Limited are hereby called upon to submit proof of their claims, on or before 12th December 2024, to the liquidator at the address and email id mentioned against item 7.



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Extension, Patparganj, Delhi 110092

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The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, post or electronically.

Submission of false or misleading proofs of claim shall attract penalties.



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Voluntary Liquidator

Kallang Services Private Limited

(Under Voluntary Liquidation)

IP Registration No: IBBI/PA-002/IP-N01048/2020-2021/13386

Date: 14th November, 2024

Place: Delhi

VOITH

वोइथ पेपर फैब्रिक्स इंडिया लिमिटेड

पंजीकृत कार्यालय: 113 / 114 ए, सेक्टर-24, फरीदाबाद -121005, हरियाणा

सीआरएन: L74899HR1968PLC004895

फोन: +91 129 4292200; फैक्स: +91 129 2232072

ई-मेल: voithfabrics.faridabad@voith.com, वेबसाइट: www.voithpaperfabricsindia.com

सदस्यों को डाक मतपत्र की सूचना

30th September, 2024 Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other and Half Year Ended 30th September, 2024 Financial Results are available on the Stock Exchanges Website www.nseindia.com

SUDHIR RANA
Chief Financial Officer

 **JAYPEE**
GROUP

Taken on record
Bhuvan Mehta
Resolution Professional
IBBI/IPA-001/IP-P01004/2017-2018/11655

3	Application No. DULNMR/CR/A000000622 Mr. Ravinder Kumar, Mrs. Saroj & Mrs. Harpyari, All at: Gram Lakhura Post Shekhpur, Sadikpur Pradesh, Hapur, Metro, Hapur, Uttar Pradesh, India-245101	23-08-2024 13/11/2024 SYMBOLIC	₹ 15,96,672/- as on 22/08/2024 plus interest thereon	Freehold Residential Single Storey House Measuring 238.33 Sq. Yards. Pertaining To Kharsa No. 1421, Situated In Village Lakhura, Pargana Teshil & District Hapur, Bounded as East : Property Of Qilab, West : Road 12 Ft. Wide, North : Plot Of Naseer Mohd. South : Plot Of Naresh
4	Application No. UPKPN/PMR/UT/A0000000844 Mr. Deepak Verma, & Mrs. Poonam Verma, both at: 200 Jattivada Kumhara Gali, Meerut-250002	23-08-2024 09-11-2024 SYMBOLIC	₹ 11,26,513/- as on 23/08/2024 plus interest thereon	A House Old Number 68/1 And Present Number 77, Measuring 84 Sq. Yards, Or 70.23 Sq. Mtrs., Situated At Khatla Brahmapuri, Meerut, Bounded as East : 32 Feet/commom Theraafter House Of Jagmohan Sharma, West : 32 Feet/ House Of Ganga Prasad & Shambhu Sahai, North : 23 Feet 7-1/2 Inch/ House Of Smt. Nand Rani Bhanaghar, South : 23 Feet 7-1/2 Inch/ House Of Shri Pawan Kumar
5	Application No. UPKPN/PMR/UT/A000001230 Mr. Sunil Kumar, Mr. Indresh & Mr. Harloof Singh, All at: Almaspur, Muzaffarnagar-251001	23/8/2024 12-11-2024 SYMBOLIC	₹ 10,12,678/- as on 22/08/2024 plus interest thereon	A Plot, Measuring 75 Sq. Yards, Or 62.70 Sq. Mtrs., Consisting Kharsa No. 25, Situated At Village Almaspur, (outer Limits Of Nagar Palika Parishad) Pargana, Teshil & District Muzaffarnagar, Bounded as East : 45 Feet/ House Of Dheeraj, West : 45 Feet/ House Of Ramesh, North : 15 Feet/ Rasta 12 Feet Wide, South : 15 Feet/ Property Of Manglool
6	Application No. DULBNZ/A0000000014 Mr. Vikas Kumar, Mrs. Suresh, Mr. Vineet, Mr. Kapil, All at: Ravidash Nagar Bhookhara Road Bijnor-246701	23-08-2024 14/11/2024 SYMBOLIC	₹ 10,71,683/- as on 22/08/2024 plus interest thereon	Area 95.33 Sq. Yards, A House No. 34 Situated At Mrs. Fakhri Khasra At Town Bijnor (after Rambhag Andar Chakkor Road) Pargana, Teshil & District Bijnor, Bounded as East : 15 Feet/ Rasta 10 Feet Wide, West : 18 Feet/ House Of Misru, North : 52 Feet/ House Of Smt. Poonam, South : 52 Feet/ House Of Smt. Anchal
7	Application No. DULBNZ/A0000000047 Mr. Hemlata Sharma, both at: Najibabad B-6 Najibabad Adarsh Bijnor-246763	23-08-2024 14/11/2024 SYMBOLIC	₹ 5,98,178/- as on 22/08/2024 plus interest thereon	A Freehold Residential House, Admeasuring 53.53 Sq. Meters, Situated At Adarsh Nagar, Gali No. 6, B-6 Village, Teshil Tatarpur Lala, Pargana & Teshil Najibabad District Bijnor, Bounded as East : House Of Om Shree, West : House Of Deepak Agarwal, Road 10 Ft. Wide, South : House Rasta
8	Application No. GZMNR/MNR/A000000005 Mr. Hitesh Shishodya & Mrs. Suman Devi, both at: Dholaia Road Adarsh Nagar, Sapnawati Ghaziabad, Uttar Pradesh, Metro, Ghaziabad, Uttar Pradesh, India-245101	23-08-2024 13/11/2024 SYMBOLIC	₹ 11,96,321/- as on 22/08/2024 plus interest thereon	Freehold Residential House Built On Plot Admeasuring Area 125 Sq. Yards, (104.55 Sq. Mtrs.) Consisting Kharsa No. 228 Situated At Village Sapnawati Pargana Dasna Teshil Dholaia District Hapur, Bounded as East : 15 Feet/ Road West : Plot Of Ashpal, North : Gher Of Rataveer, South : House Of Siptar
9	Application No. UPKPN/PMR/UT/A000001412 Mr. Satish Kumar, Mrs. Rajbala Rajbala & Mr. Rahul Kumar, All at: Shivpuram Mohikampur, Meerut-25103	23-08-2024 09-11-2024 SYMBOLIC	₹ 5,14,886/- as on 22/08/2024 plus interest thereon	A Residential House No. 811, Measuring 61.86 Sq. Yards, Or 51.72 Sq. Mtrs., Situated At Shivpuram Meerut, Bounded as East : 11'6" 1/2 Wide Road, West : 11'6" 1/2 Plot Others, North : 48' House Of Dinesh, South : 48' House Of Mahesh
10	Application No. UPKPN/PMR/UT/A000001517 Mr. Rohit, Mr. Kalicharan, Mrs. Shiksha Devi & Mr. Vikas, All at: 454, New Govindpur Kanker Kheda Meerut-250001	23-08-2024 09-11-2024 SYMBOLIC	₹ 5,58,878/- as on 22/08/2024 plus interest thereon	A Residential House Built On Part Of Plot No. 5, Measuring 50 Sq. Yards, Or 41.80 Sq. Meters Situated At New Govindpur Kanker Kheda Revenue Village Naglathasi Kasampur Meerut, Bounded as East : 21'12" Wide Road, West : 21'12" (entire Part Of House, North : 21'12" Part Of Plot No. 5, South : 21'12" Wide Road
11	Application No. UPKPN/PMR/UT/A0000000771 Suresh Chand (Deceased) & Satyavati Devi, both at: 256, Kamal Wali Bagh, Lahdhalwalia Muzaffarnagar-251002	31-01-2024 12-11-2024 SYMBOLIC	₹ 12,89,515/- as on 20/12/2023 plus interest thereon	A Residential House No. 790/13 In Kharsa No. 269, Measuring Area 83.60 Sq. Mtrs., Situated At Mohalla Rampuri Sector 1 Raqba Village Shahbuddinpur (bahar Haddoo) Pargana & Teshil Sadar District Muzaffarnagar, Bounded as East: House Of Sh. Ashok Vermal Side Measuring 50' North: House Of Sh. Naresh Panchal Side Measuring 50' North: 22' Wide Side Measuring 18' South: House Of Sh. Vijay Thakur Side Measuring 18'
12	Application No. DULBNM/PR/A0000000022 Shabnam & Mohd Kamal, both at: 32, Mujhera, Muzaffarnagar, UP-251315	06-05-2024 14/11/2024 SYMBOLIC	₹ 15,58,708/- as on 06-04-2024 plus interest thereon	A Residential House Measuring 150 Sq. Yards Or 125.415 Sq. Meters, Consisting Of Kharsa No. 902/1 M, Situated At Abadi Bili, Mujhera Pargana Bhumna Sambleheda Teshil Jansangar, Bounded as East: 22.50' Plot Of Seller West: 22.50' 22' Wide Road North: 60' 18' House Road South: 60' Plot Of Sayra
13	Application No. UPKPN/PMR/UT/A000000503 Reeta Arora & Vijay Arora, both at: H/o.36 Patti Puri Kanker Kheda Meerut-250001	26-03-2024 09-11-2024 SYMBOLIC	₹ 8,46,379/- as on 10-03-2024 plus interest thereon	A Residential House, Bearing Part Of Nagar Nigam Number 8554, Measuring 30.83 Sq. Yards Or 25.75 Sq. Meters, Consisting Of Kharsa No. 12008, Situated At Govindpur Kanker Kheda and Teshil Sadar District Muzaffarnagar, Bounded as East: 20 Feet 9 Inch Plot Of Others West: 20 Feet 9 Inch House Of Jitendra Gupta North: 13 Feet 4 1/2 Inch Rasta 9 Feet Wide South: 13 Feet 4 1/2 Inch Property Of Verma Ji Binai Wale
14	Application No. UPKPN/PMR/UT/A0000001401 Sandeep Kumar & Nidhi, both at: 99, Devi Dass, Khatauli, Muzaffarnagar-251201	26-03-2024 12-11-2024 SYMBOLIC	₹ 7,76,883/- as on 10-03-2024 plus interest thereon	Area 33.68 Sq. M, A Residential Plot Now House At Mohalla Devidass South Ward No. 01 Town Situated At Khatauli, Pargana Teshil Sadar Muzaffarnagar, Bounded as East: 20 Feet 9 Inch Plot Of Others West: 20 Feet 9 Inch House Of Jitendra Gupta North: 13 Feet 4 1/2 Inch Rasta 9 Feet Wide South: 13 Feet 4 1/2 Inch Property Of Verma Ji Binai Wale
15	Application No. GHBULN/KWA/A0000000003 Dhamveer, Father Roshan Lal, 64 Mohila Khatri Wada Sikandrabad Bulandshahr Uttar Pradesh-203205 Roshan Lal, 64 Mohila Khatri Wada Sikandrabad Bulandshahr-203205 Minakshi, Dhamveer, Khatriwara Sikandrabad, Khatriwara, Bulandshahr Uttar Pradesh-203205	06-05-2024 13-11-2024 SYMBOLIC	₹ 6,28,786/- as on 06-04-2024 plus interest thereon	Freehold Residential House Built On Plot Measuring Area 69.98 Sq. Yards (68.47 Sq. Meters) Out Of Gata No. 2469 Situated At Mohalla Khatriwada Kansa Sikandrabad, Pargana & Teshil Sikandrabad District Bulandshahr, Bounded as East: Dewar Mandi West: 10 Feet, Wide Road North: Land Of Seller's South: Plot Of Veerwati
16	Application No. GHMHPR/HAP/A0000000044 & CO/CPCP/POF/A0000001942 Mr. Nareesh Singh, Adarsh Nagar Sapnawati, Hapur Ghaziabad-245101 Mrs. Santa Devi & Mr. Gopal, both at: Dhaulana Road Adarsh Nagar Sapnawati Hapur-245101	28-03-2024 13/11/2024 SYMBOLIC	₹ 20,51,099/- as on 10-03-2024 plus interest thereon	A Freehold Single Storied Residential House, Admeasuring 401 Sq. Yards, I.e. 335.39 Sq. Mtrs. Out Of Kharsa No. 242 Situated At Village Sapnawati, Pargana Dasna Teshil Dhaulana District Hapur, Bounded as EAST: Road 12 Feet Wide, WEST: House Of NARESH House Gift From Gopal, SOUTH: Road 12 Feet Wide
17	Application No. GHBUL/GULW/A0000000025 & CO/CPCP/POF/A0000002233 Mr. Mohit Kumar, Kharsa No. 340, Village Masota, Sikandrabad, Shimardir, Bulandshahr-203202, Mrs. Sunita Sunita & Mr. Sumit Kumar, both at: Village Masota Sikandrabad Bulandshahr-203202	28-03-2024 13/11/2024 SYMBOLIC	₹ 27,25,695/- as on 10-03-2024 plus interest thereon	One Residential House & Land, Part Of Kharsa No. 540, Having Area Measuring About 334.44 Sq. Meter Situated At Village Masota Teshil Sikandrabad District Bulandshahr, Bounded as EAST: House Of Sheoraj, WEST: House Of Anuj, NORTH: House Of Indar, SOUTH: Rasta 16 Feet Wide
18	Application No. UPKPN/PMR/UT/A000000150 & UPKPN/PMR/UT/A000000845 Mr. Sonu, Mr. Pradeep Kumar & Mr. Pradeep Kumar, All at: Chiori, Ceent Daurala, Urban, Meerut, 250221, Modipuram, Uttar Pradesh, Uttar Pradesh	17-02-2022 09-11-2024 SYMBOLIC	₹ 27,96,976/- as on 05-02-2022 plus interest thereon	A residential House No. 350/16, measuring 195.65 sq. meters, Kharsa no. 59A, Plot No. 15, Dev Nagar Colony, Revenue Village, Mukarrampur, pargana, Pargana Dasna and Teshil Sadar District Meerut, Bounded as: EAST: 70 Ft 3 Inch/ Rasta 30 Ft 3 Inch/ West: 70 Ft 3 Inch/ North: 30 Ft 3 Inch/ South: 30 Ft 3 Inch/ Road SOUTH: 30 Feet 3 Inch/

SOPHIA EXPORTS LIMITED				
CIN: L52110DL1985PLC020059				
Reg. Off.: 4973/201, Pankaj Badal Bage, Hauz Kazi, Delhi-110006, India				
Corp. Off.: B1, Functional Industrial Estate, Palpuraj, Delhi-110092, India				
Email: info@sophiaexport.com Phone: 011-43041440				
Website: www.sophiaexport.com				
EXTRACT OF (STANDALONE) UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2024				
		(Rs. In Lakhs)		
Sl No	Particulars	Quarter ended 30.09.2024	Year ended 31.03.2024	Correspon. 3 months ended previous year 30.09.2023
1	Total Income from Operations	32.56	177.80	93.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	10.78	44.53	12.39
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	10.78	44.53	12.39
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	7.54	33.49	9.28
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	7.54	33.49	9.28
6	Paid-up equity Share Capital	385.35	385.35	385.35
7	Reserves (excluding Revaluation Reserve as shown in the Audited Balance Sheet of previous year)	-	1092.64	-
8	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations)			
1. Basic		Rs. 0.20	Rs. 0.87	Rs. 0.24

a) The above unaudited Standalone Financial Results have been reviewed and recommended by the Audit Committee and approved by the Board of Directors at its meeting held on November 14, 2024 and have been subjected to limited review by the Statutory Auditors of the Company.

b) The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results is available on the Stock Exchange website i.e. www.sebi.in and on the Company's website i.e. www.sophiaexport.com.

By the Order of the Board
Sd/-
(Lalit Agarwal)
Director
DIN: 00109920

Place : Delhi
Dated : 14.11.2024

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 **UJJIVAN**
Build a Better Life
UJJIVAN SMALL FINANCE BANK LIMITED
CIN: 165110KA2016PLC142162
Registered Office: Grape Garden, No. 27, 3rd A Cross, 18th Main, 6th Block,
Koramangala, Bengaluru 560 095 (Phone: +91 80 4071 2121;
Email: corporatesecretarial@ujjivan.com, **Website:** www.ujjivansf.in

**Notice seeking 'Expression of Interest' from Asset
Reconstruction Companies (ARC) for sale of Financial Assets
by Ujjivan Small Finance Bank Limited (Ujjivan)**

In terms of Ujjivan's policy on sale of Stressed Financial Assets to ARCs and in line with the regulatory guidelines, Ujjivan intends to undertake sale of the following loan accounts to ARCs under a Swiss Challenge Method as given below. We

Nature of accounts (Stressed Assets)	No. of A/c's	Aggregate Principal O/s as on 30.09.2024	Reserve Price / Binding Offer	Starting Price for counter bid with 5% mark-up	Term of Sale
Portfolio of Unsecured Stressed Loans	1,02,476	₹270.55 Cr	₹40.56 Cr	₹42.58 Cr	Cash + Security Receipts

The interested parties may note the following in respect of the sale process:

- Any ARC submitting a counter bid shall submit a minimum counter bid as above and counter bids shall be evaluated on the basis of price and other factors as per Ujjivan's evaluation matrix. Ujjivan shall sell these Stressed Loans under a Swiss Challenge Method based on existing offers in hand and the existing offeror will have the right to match the highest counter bid as per the Evaluation matrix.
- The process to be followed for conducting the sale including the bid submission date, bid parameters and evaluation criteria shall be communicated separately only to the parties who have submitted their EOI. Ujjivan reserves the right to sell these assets in whole or in part, in one or multiple pools. Ujjivan reserves the right at its sole discretion, without assigning any reasons, to include additional assets to and / or withdraw certain assets or all the assets from the above-mentioned pool.
- Further details of the accounts to be sold will be sent on email to interested ARCs on execution of NDA and submission of EOI. The format of NDA and EOI can be obtained from Mr. Praveena Swamy and/or Mr. Hitesh A, Ujjivan Small Finance Bank Limited, Grape Garden, No.27, "A" Cross, 18th Main Road, 6th Block, Koramangala, Bengaluru 560 095 Karnataka, India (Email Id: praveena.swamy@ujjivan.com and hitesha@ujjivan.com respectively). Thereafter, the prospective buyers, can undertake the due diligence at their own cost.
- The Stressed Loans shall be sold on 'As is, where is' basis and "as is what is" basis without any recourse to Ujjivan.
- The cut-off date for the sale of the above-mentioned assets shall be specified separately at the time of final bid submission as part of the sale process.
- The interested parties shall indicate their interest by submitting their Binding Bid latest by 12:00 noon November 25, 2024
- Ujjivan reserves the right to terminate the sale/auction process at any point of time without prescribing any reason thereof, at its own discretion. The decision of Ujjivan shall be final and binding in this regard.
- Please note that any sale under this process shall be subject to Ujjivan's bid parameters, evaluation criteria and final approval by the Competent Authority of Ujjivan.
- The above stated sale of stressed loans shall be in compliance with relevant RBI and other regulatory requirements.